

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2619  
ANSWERED ON 24/03/2025**

**SLUMS AND CIVIC AMENITIES**

**2619. SHRI SANJAY SINGH:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether it is a fact that, as per the last Census of 2011, 6.54 crore people in the country reside in slum, if so, the present data in this regard; and
- (b) whether, as per the data of the 2011 Census, the population residing in slums in urban India is 17 per cent, whether Government has conducted any survey or study to assess whether this figure has changed since the 2011 Census?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) & (b): 'Land' and 'Colonization' are State subjects. Schemes for slums are taken up by the States/ Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country.

Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which a total of 6.54 crore people comprising of 1.39 crore households were living in slums across the country. The data on the number of slums in the country are collected by the National Sample Survey Office (NSSO). As per the last data of slums collected by NSSO in 2012 during the 69<sup>th</sup> Round Survey, the estimated number of slums in the country is 33,510 which includes 13,761 notified slums and 19,749 non-notified slums. Apart from these surveys, no recent study on the number of persons living in slums has been conducted by the Government.

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